

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC CONTEMPT PETITION NO.119 OF 2005
IN O.A. NO.1137 OF 2002
ALLAHABAD THIS THE 8TH DAY OF FEBRUARY, 2007

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN
HON'BLE MR. P. K. CHATTERJI, MEMBER-A

V. K. Gautam,
Son of Late O.P. Gautam,
Aged about 38 years,
Resident of 1, Moti Enclave,
Post Office-Aurangabad, District-Mathura.

..... .Applicant

By Advocate : Sri O. P. Gupta

Versus

1. R.S. Balyan, (Major General),
Director Quality Assurance (Armament),
Block, DHQ, P.O. New Delhi.
2. Col. Dr. S. K. Sen Gupta,
Senior Quality assurance Officer (SQAE) (A),
Armapur, Kanpur.

..... .Respondents

By Advocate : Shri P. Krishna

O R D E R

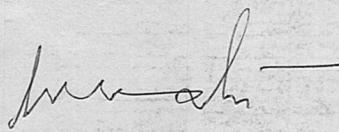
HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN

Shri O.P. Gupta, counsel for the applicant and
Shri P. Krishna, counsel for the respondents.

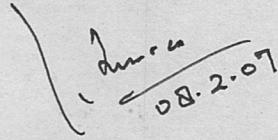
2. Learned counsel for the respondents has stated at the bar that the orders of this tribunal have been complied with. He has also producing the copy of order dated 06.02.2007. Learned counsel for the applicant does not dispute it and a copy of the order has already been given to him.

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3. The Contempt Proceedings are dropped and the notices issued are discharged.



Member-A



✓ Jun 11
08.2.67

Vice-Chairman

/ns/